

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

26.

CP/1393(MB)/2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES: Jasnil Finance & Trading Private Limited  
Vs  
Registrar of Companies

SECTION: 252 (1) OF THE COMPANIES ACT, 2013.

**ORDER**

The Court is convened through Video Conference.

1. CS Shraddha Shah i/b CS Murugesh Iyer, Ld. Authorised Representative for Petitioner present.
2. By order of the Bench, this matter is adjourned to 14.10.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)